

[English]

Shortage of Water in Unauthorised and Regularised Colonies in Delhi

929. SHRI C. MADHAV REDDY :
SHRI A.J.V.B. MAHESWARA RAO :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether he is aware that Municipal Water supply is not available in large number of unauthorised and regularized colonies, villages, Jhuggy Jhompri clusters and resettlement colonies and some of the new colonies of Delhi Development Authority;

(b) if so, the steps taken to provide this basic amenity to the thousands of dwellers in these colonies; and

(c) the time by which the people in these colonies can hope to get regular supply of water ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :
(a) to (c).

(i) Unauthorised/regularised Colonies :

Out of 907 such colonies in Delhi water supply has been provided in 204 colonies upto June, 1985. The DDA plans to cover the remaining colonies as soon as possible subject to availability of funds and deposit of minimum requisite development charges in advance by the residents of these colonies.

(ii) Villages :

Water supply is available in most of the villages except Ghasipura, Themerpura, Degupura and New Sultanpur which have recently been declared as village abadies by the Delhi Administration. Water supply scheme for New Sultanpur is under execution and for the other three, the estimates/schemes are under process. It is expected that water supply would be provided to these four villages in about 1½ years' time.

(iii) Jhuggi Jhompri clusters :

A scheme for providing environmental improvement facilities in jhuggi clusters has been approved for implementation in the 7th Plan with an outlay of Rs. 1.50. crores for 1985-86. Under this scheme, only community water hydrants/water hand-pumps are

proposed to be installed with a view to providing relief to the jhuggi dwellers. No regular supply of water is contemplated. The Slum Deptt. of DDA have already initiated action to make this scheme operative in selected jhuggi clusters whose lands are not required in the near future for project implementation.

(iv) Resettlement colonies :

Water supply has been provided through public hydrants/hand-pumps. Additionally, facilities of water lines have been laid to give individual water connections wherever MCD water mains are available.

(v) New colonies of DDA :

Regular water supply is available in these colonies.

Single Window System for Grant of Loans to Farmers in Andhra Pradesh

930. SHRI M. RAGHUMA REDDY :
Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state

(a) whether State Government of Andhra Pradesh has approached the Centre for Single Window System to Co-operative sector granting loans to farmers;

(b) whether permission has been granted by Centre;

(c) if so, details thereof; and

(d) if not, the steps proposed by Government to give loans to farmers and the reasons for not accepting the Single Window System ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Yes, Sir.

(b) to (d). Since the implementation of the concept of a Single-window approach in the entire State involves financial, organisational and administrative implications, it has been considered advisable to introduce a pilot project, to begin with, for integration of short-term and long-term cooperative credit structures in a small area in the State, after working out the modalities in consultation with the State Government,